

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.12.2023

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5640 of 2023 in Comp. App. (AT) No. __ of 2023	Milind kashiram Jadhav Vs. State Bank of India & Anr.	Ritwika Nanda
2.	I.A. No. 5678 of 2023 in Comp. App. (AT) No. __ of 2023	Aziz Hussain Vs. Tata Hitachi Construction Machinery Company Pvt. Ltd. & Anr.	Sarvam Ritam Khare
3.	I.A. No. 5679 of 2023 in Comp. App. (AT) No. __ of 2023	Bhupendra Jivrajbhai Surani Vs. Sanika Assets Management & Investment Pvt. Ltd.	Vinod Kumar
4.	I.A. No. 5689 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 1247 of 2022	Govind Singh Bisht Vs. L & T Finance Ltd. & Anr.	Ravi Sehgal

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